

Model Answers of Questions Set in Preliminary Test held under the District Judge (Entry Level) Direct from Bar Exam - 2020 on 17.01.2021

Question No.	Answer	Question No.	Answer	Question No.	Answer	Question No.	Answer
1	D	26	A	51	D	76	D
2	D	27	A	52	B	77	D
3	C	28	B	53	D	78	
4	D	29	D	54	D	79	D
5	C	30	A	55	A	80	C
6	B	31	A	56	D	81	D
7	D	32	A	57	C	82	D
8	A	33	C	58	D	83	C
9	A	34	A	59	B	84	D
10	C	35	C	60	B	85	C
11	C	36	A	61	D	86	B
12	D	37		62	A	87	C
13	A	38	A	63	D	88	A
14	D	39	C	64	C	89	C
15	A	40	D	65	D	90	A
16	B	41	B	66	A	91	B
17	D	42	A	67	D	92	B
18	B	43	C	68	D	93	C
19	B	44	B	69	B	94	A
20	A	45	D	70	A	95	B
21	C	46	C	71	A	96	C
22	C	47	B	72	D	97	D
23	C	48	A	73	A	98	D
24	D	49	A	74	A	99	C
25	B	50	C	75	D	100	C

NOTE :-


1. Due to typographical error in question no. 37, "Sec 41" was printed as "Sec 4" and as such the same might not have been answered correctly. It is also noticed that the question no. 78 contains 5 different questions without choice of exercising single option for answer.

Hence, it is resolved to award full marks to all candidates against question nos. 37 & 78, regardless of whether the said questions were answered correctly or incorrectly or not answered at all.

2. Any objection with regard to question and / or their model answers may be filed online by the candidates who appeared at the said examination by **27th January 2021 till 5.00 P.M.** in prescribed format as under:

Candidate's Name / Roll No. / D.O.B				
Sl. No.	Question No.	Model Answer	Answer suggested by Candidate	Source / basis / Evidence of objection

By order,



Registrar General

Patna High Court, Patna
Dated 20.01.2021